

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 30th March, 2023

HC.VII-17/2023/ **2803** /A. Shri Dibyajyoti Rajkhowa, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati, is transferred and posted as Counsellor, Family Court, Dhubri, vice Shri Ankur Bhuyan transferred.

Shri Rajkhowa will hand over charge of his Office to Shri Ankur Bhuyan, Secretary-cum-Registrar designate, Office of the Lokayukta, Assam, Guwahati and proceed to join his new assignment immediately.

HC.VII-17/2023/ **2804** /A. In partial modification of this Registry's Notification No.HC.VII-17/2023/2036/A dated 10.03.2023, Smti Dimple Boro, Chief Judicial Magistrate, Baksa, Mushalpur, is transferred and posted as Counsellor, Family Court, No.1, Kamrup (M), Guwahati, vice Smti Panchali Shyam posted at the same station.

Smti Boro will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Baksa, Mushalpur and proceed to join her new assignment immediately.

HC.VII-17/2023/ **2805** /A. Shri Ankur Bhuyan, Counsellor, Family Court, Dhubri, is transferred and posted as Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati, vice Shri Dibyajyoti Rajkhowa transferred.

Shri Bhuyan will hand over charge of his Court and Office to the Principal Judge, Family Court, Dhubri and proceed to join his new assignment immediately.

HC.VII-17/2023/ **2806** /A. Smti Panchali Shyam, Counsellor, Family Court, No.1, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati, as Counsellor, Family Court, No.2, Kamrup (M), Guwahati, vice Shri Jyotirmay Sharma transferred.

Smti Shyam will hand over charge of her Court and Office to the Principal Judge, Family Court, No.1, Kamrup (M), Guwahati and join her new assignment immediately.

HC.VII-17/2023/ **2807** /A. The following Officer of the Assam Judicial Service is not entitled to Travelling Allowances in the spirit of SR 241 in Division XII of the Fundamental Rules and Subsidiary Rules as per Clause -9 of the Transfer Policy for the Judicial Officers of Assam, issued on 17.12.2021:-

1. Shri Ankur Bhuyan

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By Order,
Sd/- Romen Baruah,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2023/ 2808 - 2833 /A.

Dated 30.03.2023

Copy to:-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
He is requested to place the services of Shri Ankur Bhuyan at the disposal of the Political Department, Govt. of Assam, Dispur for his appointment as Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati.
2. The Principal Secretary to the Govt. of Assam, Home & Political Department, Dispur.
He is requested to take necessary steps for release of Shri Dibyajyoti Rajkhowa from the post of Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati and appointment of Shri Ankur Bhuyan as Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, _____
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
9. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
10. The Special Judge, Assam, Guwahati.
11. The Special Judge, CBI & NIA, Assam, Guwahati.
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
13. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon
14. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati
15. The Joint Registrar (_____), Gauhati High Court, Guwahati
16. Shri Dibyajyoti Rajkhowa, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati.
17. Smti Dimple Boro, Chief Judicial Magistrate, Baksa, Mushalpur
18. Shri Ankur Bhuyan, Counsellor, Family Court, Dhubri
19. Smti Panchali Shyam, Counsellor, Family Court, No.1, Kamrup (M), Guwahati
20. The Chief Judicial Magistrate, _____
21. The Deputy Registrar (_____), Gauhati High Court, Guwahati

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22. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
23. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
24. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
25. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
26. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI